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Before the Hon'ble Central Administrative Tribunal,
Kolkata Bench, Nizam Palace

M. A. No. 409 of 2016
O. A. No. 465 of 2016

Sri Mongla Bhaduli

... Applicant

-Versus-

Union of India & Ors.

... Respondents

And

In the matter of :

An application under Section 19 of the
Central Administrative Tribunal Act,
1987;

And

In the matter of :

Appointment in Railway on
compassionate ground against the die-
in-harness of Late Bankoo @ Banka
Bhaduli, Ex-Sr. Trackman/SE(W)/
Gurap/Howrah, Eastern Railway;

DETAILS OF APPLICATION :

PARTICULARS OF THE

APPLICANT

Sri Mongla Bhaduli, son of Late Bankoo
@ Banka Bhaduli, residing at Village -
Muidipur, Post Office - Majinari, Police
Station - Dhaniakhali, District -
Hooghly, PIN - 712302

... Applicant

PARTICULARS OF THE
RESPONDENT

1. The Union Of India, Through The
General Manager, Eastern Railway,
17, N. S. Road, Kolkata - 700001;

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2. The General Manager, Eastern Railway, 17, N. S. Road, Kolkata - 700001;
3. The Secretary, Ministry Of Railways, Railway Board, Railbhavan, New Delhi - 110001;
4. The Chief Personnel Officer, Eastern Railway, 17, N. S. Road, Kolkata - 700001;
5. The Divisional Railway Manager, Eastern Railway, Howrah - 711101;
6. The Sr. Divisional Personnel Officer, Eastern Railway, Howrah - 711101;

... Respondents

806 Calcutta
26/9/17

No. M.A. 350/00409/2016
O.A. 350/00465/2016

Date of order: 26.7.2017

Present: Hon'ble Mr. S.K. Patnaik, Judicial Member
Hon'ble Dr. Nandita Chatterjee, Administrative Member

For the Applicant : Mr. S.H. Molla, Counsel

For the Respondents : Mr. B.K. Roy, Counsel

O R D E R (Oral)

S.K. Patnaik, Judicial Member:

Heard on M.A. No. 409 of 2016 wherein the original respondent No. 3 has prayed to delete his name from the cause title of the O.A. as Secretary, Railway Board is not a necessary party.

2. There is substance in the submission made. Hence, the M.A. is allowed. The applicant is directed to delete the name of respondent No. 3 from the cause title of the O.A.

3. This is a case of compassionate appointment, which pertains to a Single Bench, list this matter before any available Single Bench.

26/7/17
(Dr. Nandita Chatterjee)
Administrative Member

26/7/17
(S.K. Patnaik)
Judicial Member

SP